

- (vi) roads carrying high density of traffic over an adequate length; and
- (vii) roads which will enable sizeable reduction in travel distance and achievement of substantial economies thereby.

However, besides these criteria, the declaration of new National Highways is also governed by certain other factors viz. availability of resources, recommendations of the N.T.P.C. (National Transport Policy Committee), *inter-se* priority of a road on all-India basis, proximity to other National Highways in the area, etc.

Construction of Varapuzha Bridge on National Highway No. 17 in Ernakulam

2417. PROF. SAVITRI LAKSHMANAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have sanctioned the Varapuzha bridge on National Highway No. 17 in Ernakulam district, Kerala;

(b) if so, whether the land acquisition process has been completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) No. Sir.

(c) Land acquisition for approaches on both sides of the bridge has to be

completed before the estimate for the bridge can be sanctioned.

Recognition of Export Houses

2418. SHRI K. THULASIAH VANDAYAR : Will the Minister of COMMERCE be pleased to state :

(a) the number of companies recognised as export houses till April 30, 1991;

(b) the number and names of the companies given recognition as export houses in the engineering and diesel engine sector; and

(c) the special benefits the export houses will get under the new trade policy?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) The number of valid Export Houses as on 30th April, 1991, is 665.

(b) The names of export houses exporting the goods of engineering sector and diesel engine sector are tabulated in the statement enclosed.

(c) In the new Trade Policy, as announced on 4-7-1991, the Export Houses will be eligible to get additional REP licences at the rate of 5% of their FOB admissible, on prospective basis i.e., for the exports for the year 1991-92 the additional REP licences will become due on or after 1-4-1992 and will be governed by new Trade Policy. The details of this policy and the issues related to its coverage of special sectors are being worked out.

Statement

Names of Export Houses exporting goods of Engineering Sector and Diesel Engine Sector

Sl. No.	Name of the Company
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1. M/s Addison & Company Ltd., Madras.
2. M/s Agra Engineering Co., Bombay.
3. M/s Akai Impex Limited, Bombay.
4. M/s Allen & Alvan (Private) Limited, Aligarh.
5. M/s Ambika Forgings, Jalandhar.
6. M/s American Dry Fruit Stores, Bombay.
7. M/s Ashok Layland Limited, Madras.